

**Wellington Cantonment**

1487. **Shri Nanja Gowder:** Will the Minister of Defence be pleased to state:

(a) whether the lands in which the Wellington Cantonment in Nilgiris District (Madras State) is established are on a 99-year lease;

(b) if so, on what terms; and

(c) whether the claim for adequate compensation on the basis of land for land of the villages has been favourably considered?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) and (b). Land measuring 796.96 acres in Wellington Cantonment was taken over in or about year 1850 for perpetual use on payment of a lump sum amount of Rs. 650 and an annual payment of Rs. 165.

(c) Representations were received from certain residents of Jagthala village of Nilgiris District, Madras for the return of the land in Wellington Cantonment which they claimed had been acquired from their forefathers on a lease for 100 years. In the alternative they requested for the payment of the present market value of the land or land in exchange. The claim was examined and a lump sum amount of Rs. 4743.75 in lieu of the annuity of Rs. 165 being paid to the owners was offered to the persons affected. The persons declined the offer and have filed a suit against Government which is being defended. The matter is sub-judice.

**Indians in Industrial Establishments in Saudi Arabia**

1488. **Shri Y. A. Prasad:**  
**Shri N. K. Sanghi:**  
**Shri N. S. Sharma:**  
**Shri Bodabrata Barua:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Indians in the Industrial Establishments in Saudi Arabia are being replaced; and

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(b) if so, whether Government have taken up this question with Government of Saudi Arabia?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (b). Some Indian Employees working with the Government of Saudi Arabia and with private Establishments were recently replaced. It was suspected that this was in pursuance of a ban on the employment of Indians. This matter was accordingly taken up with the Saudi Arabian Government who denied the existence of any such ban.

**Exchange of Ambassadors with China**

1489. **Shri D. C. Sharma:**  
**Shri Madhu Limaye:**  
**Shri K. K. Nayana:**  
**Shri A. B. Vajpayee:**  
**Shri Balraj Madhok:**  
**Shri Shri Chand Goel:**

Will the Minister of External Affairs be pleased to state:

(a) whether Government was willing for a renewed exchange of Ambassadors with China if the Peking regime is prepared to play its part in reopening a meaningful dialogue between the two countries on the border dispute;

(b) whether the Chinese reaction has been ascertained in this regard; and

(c) if so, the details thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a) The Government of India have always been prepared to have meaningful discussions with China on the border dispute; there is unfortunately no indication at present from Peking of any willingness to have a settlement with India. The Government do not think, therefore, that any useful purpose would be served by suggesting at this stage a renewed exchange of Ambassadors.

(b) No, Sir.

(c) Does not arise.